

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00779/2018**

Jabalpur, this Thursday, the 03<sup>rd</sup> day of January, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Geeta Kaithwas W/o Vijendra Gopal Kaithwas, aged about 49  
years r/o H.No.80 Old Deri Form, Near Arogya Kendra Bairagarh  
Bhopal (M.P.)  
-Applicant

(By Advocate –**Shri Ashish Vishwarkarma**)

**V e r s u s**

1. Union of India through the Secretary Ministry of Railway Rail Bhawan, Mohd. Rafi Marg New Delhi 110001
2. The Divisional Railway Manager (Personnel) Western Central Railway Bhopal (MP) 462024
3. The Senior Section Engineer (Telegram) Western Central Railway, Itarsi, District Hoshangabad (MP) PIN 461001
4. The General Manager, D.R.M. Office, Habeebganj, Bhopal (MP) 462001
5. The General Manager, A.D.R.M. Office, Harda (MP) 461331
6. Vijendra Gopal Kaithwas Son of Late Shri Ramnath Kaithwas Aged about 54 years R/o Fokatpura Khidkiya District Harda (MP) 461331  
- Respondents

(By Advocate –**Shri A.S. Raizada**)

**O R D E R (Oral)**  
**By Navin Tandon, AM:-**

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to approach appropriate forum.

**2.** Prayer allowed.

**3.** Accordingly, this Original Application is dismissed as withdrawn with aforesaid liberty.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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